

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

C.P-108/(ND)/2017

IN THE MATTER OF:

Mr. Sharad Aggarwal & Ors. .. PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Limited RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : Mr. Ashish Aggarwal, Advocate
Mr. Gurcharan Singh, Advocate..for Res. 6 to 22

ORDER

As in C.P. No.48 (ND)/08.

Surjit
11.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)